CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

• • •

ORIGINAL APPLICATION NO.060/00305/2017

Chandigarh, this the 8th day of March, 2018

•••

CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

•••

Malkit Singh, aged 49 years, S/o late Sh. Ujagar Ram, Inspector No.312/CHG, Chandigarh Police, Chandigarh (U.T.) (C/o the S.S.P., U.T. Chandigarh (Group-B).

....APPLICANT

(Present: Mr. Onkar Singh Batalvi, Advocate)

VERSUS

- Union of India through Secretary, Government of India,
 Ministry of Home Affairs, North Block, New Delhi.
- 2. Chandigarh Administration, Chandigarh through its Home Secretary.
- 3. The Administrator, U.T. Chandigarh.
- 4. The Advisor, U.T., Chandigarh.
- 5. Inspector General of Police, U.T., Chandigarh, Police Headquarters, Additional Deluxe Building, Sector 9, Chandigarh.
- 6. Jaswinder Singh S/o Sh. Ajit Singh, Inspector No.251/CHG, Chandigarh Police, Chandigarh (U.T.) (C/o the S.S.P., U.T. Chandigarh).
- 7. Uday Pal Singh S/o Sh. Dhani Ram, Inspector No.252/CHG, Chandigarh Police, Chandigarh (U.T.) (C/o the S.S.P., U.T. Chandigarh).

....RESPONDENTS

(Present: Mr. K.K. Thakur, counsel for respondent no.1.
Mr. Mukesh Kaushik, counsel for respondents no.2
to 5.
Mr. Rohit Seth, counsel for respondents no.6 & 7)

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

At the very outset, learned counsel for the applicant intends to withdraw the present Original Application (OA), without prejudice to his rights, in any manner, and to enable him to file detailed representation, for redressal of his grievances, before the competent authority, at the first instance.

Therefore, the instant OA is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

Needless to mention, if the applicant files such representation, within a period of one month, then the same would be decided by the Competent Authority, by passing a speaking & reasoned order, and in accordance with law, within a period of two months thereafter.

Copy dasti.

(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 08.03.2018.

`rishi'